

**Conversion of Chhapra-Gopalganj
Line into Broad Gauge**

3481. SHRI KALI PRASAD PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering the conversion of metre gauge line into broad gauge line from Chhapra to Gopalganj via Thawel (Bihar) considering the difficulties of the passengers in said area ;

(b) if so, the details thereof ; and

(c) whether Government are also considering to convert Gopalganj Railway Station as junction ?

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.

(c) Thawe, near Gopalganj, is already a junction station.

**Stagnation in Govt. Medical
Stores Deptt., Madras**

3482. SHRI M. MAHALINGAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(b) whether it is a fact that due to provision of 33½ per cent promotional avenues in the recruitment Rules with effect from 1 June, 1974 from the pharmacist-cum-clerks to superintendent cadre, the clerks are retiring as clerks, without promotions in Government Medical Store Depot, Madras ; and

(b) if so, what remedial action has been taken to improve the promotional avenues to the clerical cadre ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) There are 19 posts of pharmacist-cum-clerks (U.D.C. scale of pay) in the Govt. Medical Store Depot, Madras Prior to 1st June, 1974, they had no promotional opportunities. Only U.D.C.s/Stenographers were eligible for promotion to the posts of Asstt. Superintendents. After 1st June, 1974, Pharmacists-cum-clerks were given 33½ pro-

motional quota of the posts of Asstt. Superintendents. This percentage has been reduced to 25 recently. The balance 75% quota is earmarked for UDCs/Stenographers. The ratio of UDCs/Stenographers to Pharmacists-cum-clerks in M.S.D., Madras is 2:6:1 and the promotional prospects for UDCs/Stenographers and Pharmacists-cum-clerks are in the ratio of 3 : 1.

**Issue of Tickets to D T C. Passengers
at their Seats**

3483. SHRI SANAT KUMAR MANDAL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether his attention has been drawn to the news-item captioned "Two DTC officials face trial" appearing in the Statesman dated 19 March, 1985 and the observation referred to therein made by the Additional Sessions Judge, Delhi about the practice of the Delhi Transport Corporation bus conductors of staying in their seat through out the journey thereby requiring the commuters to flock or crowd around him to purchase tickets with great difficulty and inconvenience ;

(b) if so, whether he is aware that despite the existing orders to issue tickets at the starting point of the DTC buses to the passengers while they are sitting are being flagrantly violated by the DTC conductors ; and

(c) if so, what action he proposes to take to set matters right ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) and (c) Complaints of non-issue of tickets at the terminal points before the start of the bus by the conductors are received from time to time and action is invariably taken against the defaulting staff. Instructions are also repeated periodically that buses must be pre-booked before they leave the terminal. Regional Managers have also been asked to take immediate steps including surprise spot checking for effective enforcement of the instructions.